

Seventeenth Loksabha

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Title: Introduction of the Representation of the People (Amendment) Bill, 2021

(Substitution of New Section for Section 61).

SHRI M. K. RAGHAVAN (KOZHIKODE): Sir, I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951.”

The motion was adopted.

SHRI M. K. RAGHAVAN: Sir, I introduce the Bill.
